

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2173**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/AGRAHAYANA 8, 1938 (SAKA)
KIDNAPPING OF CHILDREN**

2173. SHRI SANGANNA AMARAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether begging rackets and several cases of kidnapping of children for begging have been reported in the country;

(b) if so, the details thereof along with the total number of such cases reported, children traced/untraced, kidnappers arrested and gangs busted along with action taken against them, separately during each of the last three years and the current year, State-wise;

(c) whether the Government has any proposal to provide education and other facilities to child beggars for their livelihood and if so, the details thereof; and

(d) the details of advisories/guidelines/ directives issued to the States in this regard along with the other corrective steps taken by the Government to stop such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), a total of 44 children in 2013, 16 children in 2014 and 52 children in 2015 have been reported as kidnapped or abducted for the purpose of begging in the country. State/UT-wise such details during 2013-2015 is enclosed as Annexure-I. State/UT-wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted

under total kidnapping or abduction of children (including kidnapped or abducted for the purpose of begging) during 2013-2015 is enclosed as Annexure-II. The Bureau has started collecting data on children recovered/unrecovered since 2014. State/UT-wise total number of children kidnapped or abducted (including kidnapped or abducted for the purpose of begging), children recovered and remain unrecovered during 2014-2015 is enclosed as Annexure-III. Information for kidnapping or abduction of children for the purpose of begging and gangs busted is not maintained separately.

(c): The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) through State Governments/ UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection. Besides, emergency outreach service is also provided through 24-hour toll free telephone (1098) to children in distress through Childline India Foundation (CIF) which is being assisted by Ministry of Women & Child Development.

(d): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies

with the State Governments/ Union Territory Administrations. Ministry of Home Affairs has issued advisories dated 14th July, 2010 regarding “Crime against children” and dated 25th June, 2013 regarding “Hon’ble Supreme Court’s direction to file FIR in case of Missing Children” which are also available on www.mha.nic.in.

State/UT-wise Number of Children (below 18 years) who have been Kidnapped or Abducted for the purpose of Begging during 2013-2015										
		2013			2014			2015		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	0	2	2	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0
4	Bihar	1	0	1	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	2	1	3	0	0	0	0	2	2
8	Haryana	0	0	0	0	0	0	3	0	3
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	1	0	1	0	0	0	0	0	0
12	Karnataka	1	0	1	0	0	0	0	0	0
13	Kerala	0	1	1	2	0	2	0	3	3
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0
15	Maharashtra	1	3	4	2	1	3	6	1	7
16	Manipur	6	3	9	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	1	0	1
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	2	0	2	0	0	0
22	Rajasthan	1	1	2	2	0	2	3	3	6
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	2	2	4	0	1	1	0	3	3
25	Telangana	-	-	-	0	0	0	1	0	1
26	Tripura	1	0	1	0	0	0	0	0	0
27	Uttar Pradesh	9	3	12	1	0	1	16	10	26
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	2	1	3	1	4	5	0	0	0
	TOTAL STATE(S)	27	17	44	10	6	16	30	22	52
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0
	TOTAL (ALL INDIA)	27	17	44	10	6	16	30	22	52

Source: Crime in India

Annexure- II

**State/UT-wise Cases Reported (CR),Cases Chargesheeted (CS),Cases Convicted (CV),Persons Arrested (PAR),Persons Charge Sheeted (PCS),Persons Convicted (PCV)
under Kidnapping & Abduction during 2013-2015**

SL	State/UT	2013						2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	1014	732	20	1012	833	48	600	352	5	684	522	5	497	306	6	448	444	8
2	Arunachal Pradesh	40	22	0	32	23	0	66	26	0	50	37	0	120	39	0	47	46	0
3	Assam	80	48	5	75	50	5	152	44	1	152	44	1	383	75	1	410	75	1
4	Bihar	1180	990	53	1577	2023	88	1585	865	20	1688	1191	22	1231	716	10	1148	980	28
5	Chhattisgarh	1634	508	27	435	428	43	1844	822	84	933	978	100	1846	624	156	787	789	179
6	Goa	90	13	1	34	22	3	134	17	0	40	27	0	102	29	2	29	31	2
7	Gujarat	1429	1030	20	1496	1379	24	2101	1290	17	1819	1803	23	1589	879	14	1137	1215	16
8	Haryana	911	377	35	488	482	37	816	237	45	381	373	49	1255	346	38	427	378	39
9	Himachal Pradesh	198	70	8	81	94	8	210	53	1	92	72	1	232	62	2	83	81	4
10	Jammu & Kashmir	26	18	0	40	40	0	139	49	0	122	68	0	244	69	1	162	115	1
11	Jharkhand	48	23	2	34	35	2	94	48	7	92	61	10	110	56	7	86	65	10
12	Karnataka	700	234	2	379	363	2	1177	352	5	721	485	6	1605	340	4	613	483	4
13	Kerala	136	102	4	155	122	5	130	131	0	160	160	0	171	135	7	194	160	5
14	Madhya Pradesh	2262	874	97	1165	1147	152	6339	2083	204	2701	2519	260	5265	1997	155	2466	2677	215
15	Maharashtra	1698	922	8	1495	1359	11	2616	906	12	1642	1330	17	6960	1329	32	2617	1782	37
16	Manipur	56	0	0	6	0	0	69	1	0	15	0	0	52	13	0	25	13	0
17	Meghalaya	35	15	0	17	16	0	43	13	0	22	13	0	48	11	0	19	11	0
18	Mizoram	2	2	1	2	2	1	2	2	0	2	2	0	9	6	2	8	6	2
19	Nagaland	4	1	4	8	1	4	7	5	3	7	5	3	40	13	2	23	19	2
20	Odisha	366	179	3	250	236	3	800	259	3	392	347	3	986	344	2	439	423	2
21	Punjab	690	293	61	493	348	80	871	247	38	658	432	47	937	366	87	667	470	101
22	Rajasthan	1426	541	91	709	699	181	1814	660	95	866	849	133	1690	613	51	766	794	68
23	Sikkim	14	14	12	25	26	12	17	7	1	6	4	0	2	2	0	2	2	0
24	Tamil Nadu	499	281	106	506	411	122	390	177	39	437	385	63	398	186	10	387	333	17
25	Telangana							634	281	10	751	602	10	608	344	6	391	446	7
26	Tripura	21	17	1	20	17	1	88	34	1	74	51	3	92	53	4	52	53	4
27	Uttar Pradesh	6002	3708	558	12978	7389	985	5875	3955	748	11537	7508	1498	5913	3488	994	11680	6887	1682
28	Uttarakhand	181	73	15	31	31	21	275	107	15	118	120	16	444	58	39	103	98	46
29	West Bengal	1388	444	2	739	701	3	2351	1410	2	2432	1491	2	1951	1984	0	2214	2167	0
	TOTAL STATE(S)	22130	11531	1136	24282	18277	1841	31239	14433	1356	28594	21479	2272	34780	14483	1632	27430	21043	2480
30	A & N Islands	12	9	0	3	9	0	12	6	0	8	7	0	28	7	0	9	8	0
31	Chandigarh	164	51	9	55	48	9	130	47	7	48	55	7	164	24	8	41	37	9
32	D&N Haveli	10	3	1	2	3	3	8	3	0	3	3	0	14	4	0	7	5	0
33	Daman & Diu	8	1	0	1	1	0	4	2	0	2	2	0	21	0	0	2	2	0
34	Delhi UT	5809	406	86	603	474	108	6452	586	73	492	612	78	6881	533	51	558	569	67
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	34	7	0	5	7	0	9	5	0	5	5	0	5	3	0	7	6	0
	TOTAL UT(S)	6037	477	96	669	542	120	6615	649	80	558	684	85	7113	571	59	624	627	76
	TOTAL (ALL INDIA)	28167	12008	1232	24951	18819	1961	37854	15082	1436	29152	22163	2357	41893	15054	1691	28054	21670	2556

Source: Crime in India

Disposal of cases/persons by police/courts may include cases/persons of previous years also.

State/UT-wise number of kidnapped or abducted children (below 18 years), number of children recovered and remained unrecovered during 2014-2015

SL	State/UT	2014									2015								
		Total children Kidnapped & Abducted			Total Children Recovered			Total Children remaining Unrecovered at the end of the year			Total children Kidnapped & Abducted			Total Children Recovered			Total Children remaining Unrecovered at the end of the year		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	63	539	602	9	231	240	78	438	516	93	433	526	29	304	333	142	567	709
2	Arunachal Pradesh	15	66	81	7	39	46	9	40	49	38	102	140	4	25	29	35	92	127
3	Assam	61	91	152	0	0	0	117	208	325	54	329	383	3	185	188	168	357	525
4	Bihar	132	1453	1585	60	1014	1074	125	687	812	223	1008	1231	138	667	805	185	786	971
5	Chhattisgarh	542	1342	1884	400	981	1381	256	658	914	663	1227	1890	507	922	1429	319	630	949
6	Goa	68	77	145	59	68	127	11	12	23	39	69	108	42	73	115	8	8	16
7	Gujarat	352	1783	2135	207	1232	1439	242	1153	1395	371	1255	1626	421	1248	1669	136	958	1094
8	Haryana	318	533	851	192	410	602	331	457	788	403	878	1281	342	733	1075	387	603	990
9	Himachal Pradesh	60	158	218	37	132	169	44	89	133	86	163	249	50	93	143	62	103	165
10	Jammu & Kashmir	1	138	139	0	77	77	1	137	138	58	189	247	26	168	194	33	158	191
11	Jharkhand	25	69	94	13	53	66	14	30	44	49	64	113	56	74	130	13	22	35
12	Karnataka	150	1037	1187	87	728	815	92	525	617	368	1296	1664	276	1236	1512	181	576	757
13	Kerala	17	115	132	15	105	120	5	29	34	22	149	171	16	98	114	7	87	94
14	Madhya Pradesh	1847	4546	6393	877	1895	2772	1527	3817	5344	1716	3590	5306	984	2257	3241	2010	4665	6675
15	Maharashtra	940	1769	2709	626	1256	1882	474	844	1318	2579	4571	7150	1997	3754	5751	1056	1661	2717
16	Manipur	6	64	70	5	27	32	11	94	105	7	51	58	0	12	12	7	80	87
17	Meghalaya	26	17	43	26	17	43	0	0	0	22	26	48	20	25	45	2	1	3
18	Mizoram	0	2	2	0	1	1	0	1	1	6	5	11	8	0	8	3	8	11
19	Nagaland	3	4	7	0	1	1	3	3	6	17	24	41	16	22	38	3	2	5
20	Odisha	118	684	802	73	492	565	92	446	538	202	793	995	188	652	840	104	585	689
21	Punjab	199	714	913	63	368	431	246	809	1055	175	784	959	144	614	758	277	979	1256
22	Rajasthan	426	1404	1830	313	989	1302	228	789	1017	387	1324	1711	355	1026	1381	260	1087	1347
23	Sikkim	5	14	19	0	4	4	5	14	19	0	4	4	0	5	5	0	0	0
24	Tamil Nadu	9	386	395	17	439	456	26	327	353	30	373	403	37	477	514	19	223	242
25	Telangana	173	464	637	146	219	365	27	249	276	229	400	629	29	251	280	225	367	592
26	Tripura	8	80	88	5	45	50	3	55	58	19	77	96	13	67	80	12	29	41
27	Uttar Pradesh	461	5415	5876	466	5472	5938	131	1154	1285	505	5428	5933	418	4795	5213	218	1787	2005
28	Uttarakhand	66	209	275	34	95	129	32	114	146	272	200	472	21	37	58	253	206	459
29	West Bengal	408	1953	2361	234	1439	1673	355	3069	3424	543	1424	1967	222	581	803	676	3912	4588
	TOTAL STATE(S)	6499	25126	31625	3971	17829	21800	4485	16248	20733	9176	26236	35412	6362	20401	26763	6801	20539	27340
30	A & N Islands	2	13	15	2	13	15	6	7	13	9	21	30	13	24	37	2	4	6
31	Chandigarh	33	101	134	64	175	239	32	48	80	60	124	184	50	113	163	42	59	101
32	D&N Haveli	2	6	8	0	0	0	4	12	16	5	9	14	9	16	25	0	5	5
33	Daman & Diu	1	5	6	0	2	2	2	7	9	16	9	25	15	7	22	1	2	3
34	Delhi UT	2987	3771	6758	2790	2624	5414	2930	4206	7136	3407	3915	7322	2869	2772	5641	2998	3758	6756
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	3	6	9	1	2	3	3	7	10	1	5	6	0	0	0	1	10	11
	TOTAL UT(S)	3028	3902	6930	2857	2816	5673	2977	4287	7264	3498	4083	7581	2956	2932	5888	3044	3838	6882
	TOTAL (ALL INDIA)	9527	29028	38555	6828	20645	27473	7462	20535	27997	12674	30319	42993	9318	23333	32651	9845	24377	34222

Source: Crime in India